

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/13/2017  
NAME OF THE APPLICANT : ESSEL FINANCE WEALTH ZONE LTD  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	RAJIBLOCHAN SARANGI	PCS	R-l Swamy

**ORDER**

Shri Rajiblochan Sarangi, PCS representing the applicant present. An e-mail communication has been received from ROC regarding the application for conversion of public limited to private limited company. Heard the PCS.

**Order reserved.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)